

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 64 of 2020

IN THE MATTER OF:

Deepak Kishan Chhabria & Anr.

....Appellants

Versus

Orbit Electricals Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants:

**Mr. Ramji Srinivasan, Sr. Advocate
Mr. Jaideep Gupta, Mr. Amar Dave, Mr. Amit
Jajoo and Mr. Bhargav Kosuru, Advocates**

For Respondent:

**Mr. Sudipto Sarkar, Sr. Advocate with Mr. Shikhil
Suri, Mr. Shiv Kumar Suri, Ms. Shilpa Saini and
Ms. Nikita Thapar, Advocates for R-1
Mr. Abhijeet Sinha, Advocate for R-3, 4
Mr. S.N. Mukherjee, Sr. Advocate for R-2
Mr. Mahesh Agarwal, Mr. Nishant Rao and Ms.
Manik Joshi, Mr. Pranjit and Mr. Mantul,
Advocates**

O R D E R

05.03.2020: Due to paucity of time this matter could not be taken up.
Post this Appeal 'For Admission (Fresh Case)' on **19th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn